GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:420 ANSWERED ON:26.02.2013 REFORMS IN DELHI POLICE Hegde Shri Anant Kumar;Joshi Dr. Murli Manohar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has recently reviewed the working of Delhi Police in view of the recent rape case in December, 2012;

(b) if so, the outcome thereof;

(c) the deficiencies identified in various divisions of Delhi Police and the remedial steps taken by the Government in this regard;

(d) whether the Government proposes to initiate various reforms to present an image changeover of the Delhi Police; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): The Government has constituted a Task Force under the Chairmanship of Union Home Secretary in the aftermath of the Gang Rape in December, 2012. The Task Force include officers of Delhi Police, GNCTD, MCD and NDMC. The performance of the Task Force is to have a coordinated effort within the various Wings of Delhi Police as well as the other Departments of the Government of Delhi. The Task Force meets regularly and since its constitution has already met twice. It has given various directions to Delhi Police and GNCTD for meeting general law and order situation particularly safety of women in Delhi and investigation into crime related to women. It has also recommended enhancement of PCR system, women helpline as well as deputing women councillors in all Police Stations of Delhi. The Task Force has also directed Delhi Police and Government of Delhi to identify vulnerable bus routes and ensure proper lighting along those routes as well as deploying Home Guards for buses plying during night on these routes.